

Mr. Speaker: One thing I cannot understand. Would it not be a provocation for the others who are not included to fight for it?

Shri D. Sanjivayya: I forgot to mention one thing. The Bonus Commission have also said that in respect of the other public sector undertakings about which they have not made any specific recommendation, if the public sector concern had been paying bonus, they may continue to do so.

Mr. Speaker: I will have to put amendments to the vote of the House. Nos. 24, 68, 98 and 269.

Shall I put them all together?

Shri Daji: We would like to have a division on one of them.

Mr. Speaker: Which one?

Shri Daji: Amendment No. 24.

Mr. Speaker: All right. I shall now put all the other amendments to the vote of the House. I refer to all the other amendments under clause 20.

Amendments Nos. 68, 269 and 98 were put to vote and negatived.

Mr. Speaker: Now, I take up amendment No. 24. Shri Daji wants to have a division.

Shri Sham Lal Saraf: Tomorrow, Sir.

Shri Ranga: Why not we take up the division tomorrow?

Mr. Speaker: All right.

17.10 hrs.

RESTRICTION ON ISSUE OF SAME-DAY PASSES

Mr. Speaker: Now, I have to make a request to hon. Members. These are not normal times. As hon. Members might have become aware by this time, some people from Pakistan have been dropped in certain places, and Ambala also was mentioned. Some

reports are to the effect that some of them might have come to Delhi as well. I am not just creating any panic; we are not very much anxious, I should say, about that, because, our security forces will be able to do their best. But so far as the security of this Parliament House is concerned, I want to caution hon. Members that they should be careful in recommending the issue of passes to visitors; passes should not be issued indiscriminately. I have got certain instances where it has been found that Members sign the blank forms and leave it with their secretary or in their absence to be given to any member or person. I came to know of one instance where they were being distributed on the road and people were being asked to come on and see Parliament, and these blank forms have been filled in afterwards. (*Interruption*).

Shri D. C. Sharma (Gurdaspur): The Jan Sangh.

Mr. Speaker: I am not naming anybody. Perhaps this might be something, some relationship between the two Members. I am not mentioning any names.

श्री ड० म० त्रिवेदी (मंदसौर) : शर्मा साहब की बात को जाने दीजिय वह चूक हिन्दू महासभा से निकाले हुए हैं इसलिए इस तरह की बे बक्वास करते हैं ।

Mr. Speaker: Order, order. We should take it seriously. I am putting it seriously at this moment. There are two things. One is, there are forms for which notices are to be given one or two days earlier. So far as this is concerned, the police have some opportunity of screening those persons and finding out who they are. But there are some forms which are issued on the same day on which the passes are desired. We have to be very careful so far as these forms are concerned, and I am placing a restriction on these forms: ordinarily, they would not be issued unless the Mem-

ber himself is satisfied that he knows the man personally and can testify. I hope I will get the support of the hon. Members that this should be enforced strictly.

Shri Kashi Ram Gupta (Alwar): Sometimes the members of the staff from this Secretariat want the signature of the Members on these forms. On their own, and with their confidence, we sign them.

Mr. Speaker: Members should take care that they do not sign because it is a member of our Secretariat who says that. The hon. Members should satisfy themselves, and these forms for the same day, when the passes are to be issued on the same day, will be restricted to a very limited number, and only when the Member satisfies himself personally and he really knows the person.

Shri Kashi Ram Gupta: On the blank form, on the prior day, signatures are got.

Shri D. C. Sharma: The emergency passes should be abolished.

Mr. Speaker: I have not said that. What I meant was that the issue of

passes, on the day on which they are applied for, must be restricted to the utmost minimum. This must be discouraged. In cases where a Member might feel the necessity for a pass, when a relation or some friend or dignitary whom he knows personally has turned up just at that time, and there might be the necessity which is felt, in such cases I will issue instructions that might be attended to. Otherwise, hon. Members would abstain themselves and restrict the requests for passes.

श्री यशपाल सिंह (कैराना) एक इशका बहुत आगान तरका भी है और उन दिक्कत भी न होगी और वह यह है कि हर एक मेम्बर को तीन तीन ब्लैंक फॉर्म दे दिये जायें और वे जिन्हें अपने कीर्तपत्रों का नामशन हो उन के नाम उन में फिल इन कर लें ।

श्री उ० मू० त्रिवेदी : नहीं, नहीं ।

17.15 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, September 8, 1965/Bhadra 17, 1887 (Saka).